

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 133**  
**CA(CAA)-48(PB)/2019**

**IN THE MATTER OF:**

Sunrise Televentures Pvt. Ltd.  
And  
Udit Invofin Trade Pvt. Ltd.

... Applicant/Petitioner

**Order under Section 230-232**

**Order delivered on 09.04.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Applicant: Mr. Ravi Sharma, Advocate

**ORDER**

Due to paucity of time matter could not be taken up.

List on 01.05.2019.

Sd/-  
**(M. M. KUMAR)**  
**PRESIDENT**

Sd/-  
**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**